

(d) whether any case of misuse of funds or embezzlement against any employee of the flood department working in Kashmir valley has come to the notice of Government; and

(e) if the reply to part (d) above be in the affirmative, what action Government have taken against such employees?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO):

(a) The scheme is expected to be completed in the Fifth Plan.

(b) The flow in the river would vary from period to period. After the dredging operations carried out so far, the carrying capacity of the outfall channel has improved by about 20 per cent.

(c) The scheme for the improvement of the outfall channel is likely to cost Rs. 12.50 crores, out of which about Rs. 5 crores have been spent to the end of 1965-66.

(d) and (e) Certain cases of excess payments occurred in the Flood Control Department of Jammu & Kashmir Government and were referred to the Anti-corruption Commission of the State. Action taken against any employees is being ascertained from the State Government.

SHEERI PROJECT IN VALLEY OF KASHMIR

777. SHRI GHULAM NABI UNTOO: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government have taken any decision on Sheeri project for generating electricity in the Valley of Kashmir; and

(b) if so, what is the proposed estimate and output of this project?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO):

(a) and (b) The Lower Jhelum Hydro-Electric Project in the Kashmir Valley which is also known as the Sheeri Project was approved by the

Planning Commission in 1964. This project involves installation of a total of 112 MW of generating capacity in two phases and is estimated to cost Rs. 17.44 crores. The Project is currently under execution and is expected to be completed during the Fifth Plan period.

LATE DUTY ALLOWANCE

778. SHRI P. K. KUMARAN: Will the Minister of FINANCE be pleased to state:

(a) the highest amount of late duty allowance claimed by any one Section among all the Departments of his Ministry during the first seven months of the current financial year; and

(b) the steps taken to reduce the incidence of late duty allowance to these Sections?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):

(a) 8,006.95.

(b) Instructions already exist to ensure that all urgent work is finished, where possible, within the normal working hours during the course of the day and the following working day. It is only in unavoidable circumstances and for important work which cannot be postponed to the next day, that overtime allowance is paid and that too if the overtime cannot be compensated by granting compensatory leave etc., as per orders. Orders of an officer not below the rank of Deputy Secretary are required to put the staff on overtime work.

HINDI KNOWING STAFF

779. SHRI P. K. KUMARAN: Will the Minister of FINANCE be pleased to state:

(a) the categories of Hindi knowing staff, department-wise, in his Ministry who are paid bonus of any kind; and

(b) whether any category of Hindi staff is not paid such bonus and if so, the reasons thereof?